

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).31831-31832/2013

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with interim relief and office report)

Date : 23/02/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Suraj Singh,Adv.
 Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Prashant Kumar,Adv.
 Mr. Purvish Jitendra Malkan,Adv.

Mr. T. Mahipal,Adv.

Ms. Salini Kumar,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 2 and 4 have already filed the counter affidavit.

The Ld. Counsel for the respondent No.5 has failed to file the counter affidavit within the period stipulated under the rules.

Respondent No.3 has been deleted by order dated 15.10.2015 of the Hon'ble Judge in Chamber. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar